

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 876
TO BE ANSWERED ON 21.07.2016

ISSUES INVOLVED UNDER SAGY

876. SHRI SHIVKUMAR UDASI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether several MPs have complained about the Saansad Adarsh Gram Yojana (SAGY) and if so, the details thereof;
- (b) whether the Government has received suggestions regarding the convergence of various existing schemes and if so, the details thereof; and
- (c) whether the Government has reviewed the works undertaken under the SAGY and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a): Yes Madam, the Ministry has received a few complaints from Hon'ble Members of Parliament about implementation of SAGY in the country. The complaints mainly relate to inaction by the implementing authorities, no separate funding by the Government, etc;
- (b): Yes Madam, the Ministry has received many suggestions regarding the convergence of various existing schemes mainly relating to the basic services, viz., health, water, electricity, roads, housing and education;
- (c): Yes Madam, the implementation of the Programme is being reviewed by the Minister (RD) through meetings with the Hon'ble Members of Parliament, District Collectors and State Government officials at regional locations. So far reviews have taken place in respect of 18 States. The Ministry has developed a 35 point indicators as "Panchayat Darpan" to monitor the progress of the SAGY Gram Panchayats. The progress of work for different sector specific interventions will be captured and updated on quarterly, half yearly and yearly basis. Video Conference have been held with State Nodal Officers, District Collectors and Charge Officers concerned with the implementation of SAGY.
